

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 201 of 2010, 202 of 2010 and 203 of 2010

Dated: 18th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Reliance Infrastructure Limited **.... Appellant (s)**

Versus

M.E.R.C & Ors. **... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Akhil Sibbal
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
for R-1.**

ORDER

Heard the learned counsel for the appellant.

Post the matter for further hearing on **30th November, 2011.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**